

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 234 OF 2025**

IN THE MATTER OF:


News Item titled "perennial river to, slow-moving drain, Gomti water quality raises alarm in Lucknow Appearing in The Hindustan Times dated 04.05.2025"

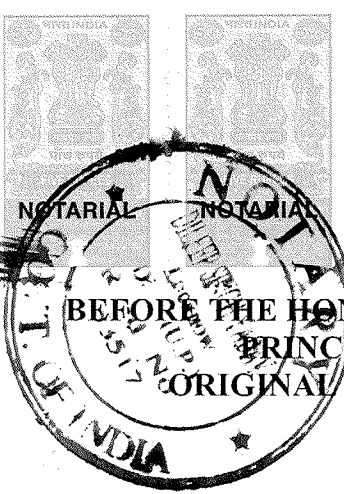
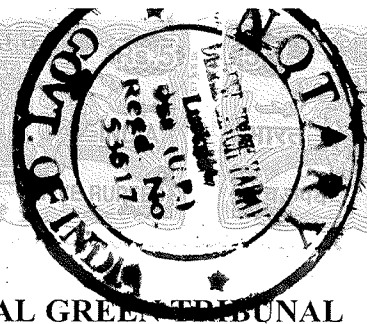
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THROUGH

DATE: 16.09.2025
PLACE: NEW DELHI

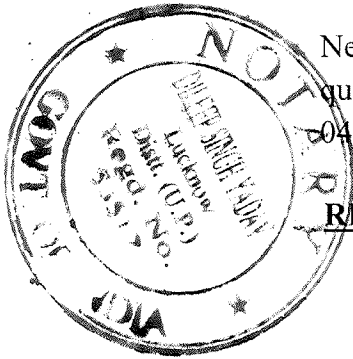

Ms. Sthavi Asthana
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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
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News Item titled "perennial river to, slow-moving drain, Gomti water quality raises alarm in Lucknow Appearing in The Hindustan Times dated 04.05.2025"



RESPONSE AFFIDAVIT ON BEHALF OF RESPONDENT NO. 2,
U.P. JAL NIGAM (RURAL)

I, Yogendra Kumar Neeraj, S/o Jang Bahadur, aged about 38 years, R/o Rajepur Dhava, Ambedkar Nagar, Uttar Pradesh, Pin Code- 224210, do hereby solemnly affirm and state on oath as under:

1. That the deponent is presently posted as Project Manager, Gomti Pollution Control Unit, Uttar Pradesh Jal Nigam (Rural), Lucknow and that he is fully conversant with the facts of the case and in the abovementioned official capacity he is competent and authorized to swear the present Affidavit.
2. That the issue in the present case relates to a news item regarding the severe pollution of the Gomti River in Lucknow, which has deteriorated to the extent that it is now considered a "slow-moving

PROJECT MANAGER
CONSTRUCTION UNIT
U.P. JAL NIGAM (RURAL)
LUCKNOW

ain" rather than a perennial river.

Sworn and Verified
Before me

DILEEP SINGH YADAV
Adv & NOTARY
Civil Court, Lucknow
Regd. 53517

16/9/2025

3. That the answering Respondent was impleaded as Respondent No. 2 vide order dated 13.05.2025 passed by this Hon'ble Tribunal in the captioned matter.
4. That the U.P. Jal Nigam (Rural) has been set up under the U.P. Water Supply and Sewerage Act, 1975 to provide safe drinking water supply and sewerage facilities in Uttar Pradesh.
5. That in the year 2022 the discharge of the drains falling into the Gomti river was measured. It is submitted that there are a total of 34 drains in Lucknow city (discharge 605.76 MLD), out of which 33 drains (discharge 550.98 MLD) meet the Gomti river. While 01 drain (discharge 54.78 MLD) meets the Sai River.
6. That out of the above 33 drains, the work of operation and maintenance of 26 drains (discharge 497.60 MLD) conducted by U.P. Jal Nigam (Urban) under One City One Operator. The remaining 08 drains (discharge 108.16 MLB) which are untapped are to be tapped by the Answering Respondent, U.P. Jal Nigam (Rural), in pursuance of which construction of 02 STPs (capacity 3.5 MLD and 50 MLD) is in progress for tapping 03 drains. The same is proposed to be completed in the year 2026 respectively.



PROJECT MANAGER
CONSTRUCTION UNIT
U.P. JAL NIGAM (RURAL)
LUCKNOW

The scheme for tapping 01 drain which falls into Sai River has been

Sworn and Verified approved by NMCG. After approval from the Ministry, the tender
Before me

DILEEP SINGH YADAV

ADV. & NOTARY

Civil Court, Lucknow

Regd. 53517

16/01/2025

process for the work of 100 MLD STP has been completed and L.O.A. has been issued.

7. That the total sewage discharge of sewer lines laid in Lucknow city is 178.81 MLD. Thus, the total discharge including sewage discharge of 34 drains and sewers is 802.93 MLD. To handle the said discharge, 9 STPs with total capacity of 624.50 MLD have been installed and 02 STPs namely 3.5 MLD (Barikala) and 50 MLD (Loniapurva) having total capacity of 53.50 MLD are under construction. 03 more STPs are proposed, namely 75 MLD (Bharwara), 100 MLD (Bijnor) and 120 MLD (Basantkuj) which will have a total proposed capacity of 295.00 MLD. Of these, the tender process of 01 STP (capacity 100.00 MLD) has been completed and LOA has been issued to the selected firm. DPRs of remaining 02 STPs have been sent to NMCG, New Delhi for approval. Thus, after completion of the under construction and proposed STPs, the total installed treatment capacity will become 819.50 MLD, which is as per the projected discharge for the year 2043.

8. It is further submitted that 05 drains namely Barikalan, Nagariya, Mohinipurva, Sarkata and Pata drains join the Gomti river before Kudiaghat. The total sewage discharge of the said 5 drains 116.27 MLD. To handle the same, 02 STPs having capacity 14 MLD and

Sworn and Verified
Before me

DILEEP SINGH YADAV

ADV & NOTARY

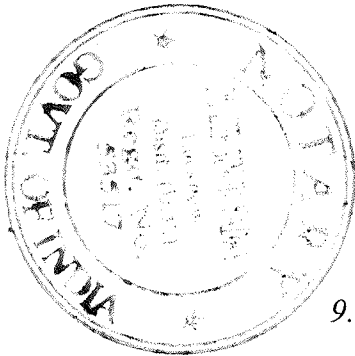
CIVIL LINE, Lucknow


Post 53517

16/9/2028

42 MLD respectively, with a cumulative capacity of 56 MLD, are operated by U.P. Jal Nigam (Urban). 01 STP having capacity 39 MLD is managed by the U.P. Jal Nigam (Rural), under which the overflow discharge of 04 drains is treated. The said STP is working at full capacity of 39 MLD. Thus, a total of 95 MLD contaminated water is treated before the river reaches Kudiaghat drain, which includes an additional 44.00 MLD of sewage discharge from the sewer line of the old city is included. Therefore, a total of 65.27 MLD of untreated water is released in the Gomti river before it reaches Kudiaghat, due to which the amount of Faecal Coliform in the Gomti river near Kudiaghat is very high.

9. That the above response of Respondent No. 2 is submitted before this Hon'ble Tribunal for its perusal and necessary consideration.





PROJECT MANAGER
CONSTRUCTION UNIT
DEPONENT
U.P. JAL NIGAM (RURAL)
LUCKNOW

VERIFICATION

Verified at Lucknow on this 16 day of September 2025. That the contents of the above affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed therefrom.

Sworn and Verified
Before me


DEPONENT

DILIP SINGH YADAV
NOTARY
LUCKNOW
Reg. No. 53517

PROJECT MANAGER
CONSTRUCTION UNIT
U.P. JAL NIGAM (RURAL)
LUCKNOW

Date: 16/9/2025

भारत सरकार
Government of India

योगेन्द्र कुमार नीरज
Yogendra Kumar Neeraj
जन्म तिथि / DOB : 15/06/1987
पुरुष / Male

Issue Date: 24/12/2011

आधार पहचान का प्रमाण है, नागरिकता का नहीं।
Aadhaar is a proof of identity, not of citizenship.

मेरा आधार, मेरी पहचान

भारतीय विशिष्ट पहचान प्राधिकरण
Unique Identification Authority of India

पता: S/O जंग बहादुर, राजेपुर धावा, अंबेडकर
नगर, उत्तर प्रदेश, 224210
Address: S/O Jang Bahadur, Rajepur Dhava,
Ambedkar Nagar, Uttar Pradesh, 224210

Print Date: 17/06/2023

1947 help@uidai.gov.in www.uidai.gov.in

[Handwritten Signature]
PROJECT MANAGER
CONSTRUCTION UNIT
U.P. JAL NIGAM (RURAL)
LUCKNOW

[Circular Stamp]
[Handwritten Signature]
16/9/20